

GENERAL EXEMPTION NO. 176

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Exemption to the specified goods, works of art, antiques, paper money, wollen apparels etc. received as gift by Indian Red Cross etc.

[Notfn. No. 22/03-Cus. dt. 4.2.2003 as amended by Notfn. No.67/04, 26/08, 15/11, 43/17].

Rescinded by Notification No. 12/2020 dated 02.02.2020

